

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA
UN-STARRED QUESTION NO. 1570

TO BE ANSWERED ON 4TH MARCH, 2016/ 14 PHALGUNA, 1937 (SAKA)

DEBTS RECOVERY TRIBUNALS

QUESTION

1570. SHRIMATI POONAMBEN MAADAM:

DR. BHOLA SINGH:

Will the Minister of FINANCE be pleased to state:

- (a) The number of Debts Recovery Tribunals (DRTs) and Debts Recovery Appellate Tribunals (DRATs) presently functioning in the country, state-wise;
- (b) The number of cases pending during the last three years and current year, tribunal-wise; and
- (c) The action taken/ proposed to be taken by the Government to reduce infrastructure bottlenecks and improve the performance of DRTs and DRATs for time bound disposal of cases?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI JAYANT SINHA)

- (a) There are 33 DRTs and 5 DRATs presently functioning in the country. The name of state is mentioned as per Annexure-I.
- (b) The details of tribunal-wise number of cases pending during the last three years and current year is mentioned as per Annexure-II.
- (c) Following steps have been initiated to improve the performance of DRTs and DRATs for time bound disposal of cases:
 - 1. Establishment of six new DRTs at Bangalore, Chandigarh, Dehradun, Ernakulam, Hyderabad and Siliguri.
 - 2. Scanning and digitization of legacy data.
 - 3. Collection of MIS data.
 - 4. Implementation of e-filing in DRTs.
 - 5. Delegation of administrative and financial powers to DRTs.

Annexure-I

Lok Sabha Un-Started Question No. 1570 on 04.03.2016.		
S. No.	Name of the State/ UT in which DRT/ DRAT is located	Name of DRT/ DRAT
1	Andhra Pradesh	DRT Vishakhapatnam
2	Assam	DRT Guwahati
3	Bihar	DRT Patna
4	Chandigarh	DRT-1 Chandigarh
		DRT-2 Chandigarh
5	Delhi	DRT-1 Delhi
		DRT-2 Delhi
		DRT-3 Delhi
		DRAT Delhi
6	Gujarat	DRT-1 Ahmedabad
		DRT-2 Ahmedabad
7	Jharkhand	DRT Ranchi
8	Karnataka	DRT Bangalore
9	Kerala	DRT Ernakulam
10	Madhya Pradesh	DRT Jabalpur
11	Maharashtra	DRT Aurangabad
		DRT-1 Mumbai
		DRT-2 Mumbai
		DRT-3 Mumbai
		DRT Nagpur
		DRT Pune
		DRAT Mumbai
12	Odisha	DRT Cuttack
13	Rajasthan	DRT Jaipur
14	Tamil Nadu	DRT-1 Chennai
		DRT-2 Chennai
		DRT-3 Chennai
		DRT Coimbatore
		DRT Madurai
		DRAT Chennai
15	Telangana	DRT Hyderabad
16	Uttar Pradesh	DRT Allahabad
		DRT Lucknow
		DRAT Allahabad
17	West Bengal	DRT-1 Kolkata
		DRT-2 Kolkata
		DRT-3 Kolkata
		DRAT Kolkata

Annexure-II

Lok Sabha Un-Starred Question No. 1570 on 04.03.2016.					
S No	Name of DRT	Number of cases (Original Application, OA) pending as on			
		31.03.2013	31.03.2014	31.03.2015	31.12.2015
1	DRT-1 Ahmedabad	726	836	1042	1112
2	DRT-2 Ahmedabad	867	1222	1360	1461
3	DRT Allahabad	1200	751	675	635
4	DRT Aurangabad	321	376	583	693
5	DRT Bangalore	2644	3595	4037	3740
6	DRT-1 Chandigarh	1862	2409	3061	3660
7	DRT-2 Chandigarh	1763	2356	3259	4737
8	DRT-1 Chennai	1145	1178	645	419
9	DRT-2 Chennai	263	361	822	953
10	DRT-3 Chennai	295	502	1275	1540
11	DRT Coimbatore	569	757	992	1008
12	DRT Cuttack	1059	1411	1820	2130
13	DRT-1 Delhi	828	928	1125	1267
14	DRT-2 Delhi	1056	920	864	1111
15	DRT-3 Delhi	1615	2112	2520	2164
16	DRT Ernakulam	1633	1902	2129	2253
17	DRT Guwahati	663	600	622	697
18	DRT Hyderabad	2590	3203	4295	4654
19	DRT Jabalpur	552	607	882	1004
20	DRT Jaipur	479	605	705	789
21	DRT-1 Kolkata	3589	5355	6029	6330
22	DRT-2 Kolkata	6724	5940	5356	4266
23	DRT-3 Kolkata	899	984	3629	5555
24	DRT Lucknow	1953	2157	2560	2901
25	DRT Madurai	1357	1877	2647	3602
26	DRT-1 Mumbai	964	961	886	890
27	DRT-2 Mumbai	673	771	1136	1791
28	DRT-3 Mumbai	1995	2180	2304	2547
29	DRT Nagpur	254	247	409	585
30	DRT Patna	143	116	402	451
31	DRT Pune	719	975	1285	1259
32	DRT Ranchi	647	892	1319	1207
33	DRT Vishakhapatnam	772	1042	1575	2247
	TOTAL FOR DRTs	42819	50128	62250	69658
S No	Name of DRAT	Number of cases (Appeals) pending as on			
		31.03.2013	31.03.2014	31.03.2015	31.12.2015
1	DRAT Allahabad	113	152	379	493
2	DRAT Chennai	1721	1089	1046	1210
3	DRAT Delhi	871	1004	346	247
4	DRAT Kolkata	564	694	364	441
5	DRAT Mumbai	136	258	527	547
	TOTAL FOR DRATs	3405	3197	2662	2938

